

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2292
ANSWERED ON:06.12.2012
PROPRIETARY RIGHTS FOR GROUNDWATER
Satpathy Shri Tathagata

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government proposes to bring any legislation to modify provisions allowing proprietary right to a land owner on groundwater;
- (b) if so, the details thereof and the benefits likely to be accrued as a result thereof; and
- (c) the micro level strategies proposed in this regard especially in the tribal areas of Odisha?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

- (a) The Central Government has no proposal at present to bring any legislation to modify provisions allowing proprietary right to a land owner on groundwater.
- (b) & (c) Do not arise in view of reply to Part (a) above.